

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 32860/2017

RAJ KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.120451/2017-CONDONATION OF DELAY IN FILING and IA
No.120452/2017-EXEMPTION FROM FILING O.T. and)

Date : 09-04-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Ms. Ritu Reniwal, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Mr. Vishnu Singh Rathore, Adv.
Ms. Shalu Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for deletion of the proforma respondent Nos.
4 to 11 is allowed.

The names of proforma respondent Nos. 4 to 11 are deleted
from the array of parties at the risk of the petitioners.

Cause title be amended accordingly.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(RENUKA SADANA)
ASST.REGISTRAR